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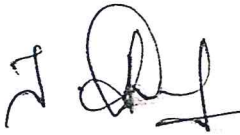
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM


PRESSENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

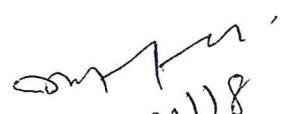
1) VM. SHIVAKUMAR (9840133296) } Counsel for R-1, R-2,  
for SHIVAKUMAR SURESH } R-6, R-12 to R-15.   
DEV ESTHAKAR (9790942396) }

2) ASHOK VISWANATH. Counsel for  
(Mob: 9884025477) Respondents 9, 10 & 11

  
23/01/18

3) ADITYA S. COUNSEL FOR  
(MOB: 9790331610) PETITIONERS  
FOR  
K.P. SANSSEV KUMAR 

23/01/18

4. P. THIYAGARAJAN. Counsel for  
mob. 9840046924 R-4  
for R-4. 

23/1/18

TCP 56/2016

**ORDER**

Counsel for petitioner present. Counsels representing R1, R2, R6, R12 to R15, R9 to R11 and R4 are present. They submitted that they have already filed written submissions. Heard. Order is reserved.

*sd*  
**(S VIJAYARAGHAVAN)**  
**Member(Technical)**

*sd*  
**(K ANANTHA PADMANABHA SWAMY)**  
**Member(Judicial)**

bc